


NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/190/2016  
NAME OF THE PETITIONER(S) : B. Nanda kumar  
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	B. SARATH BABU Advocate For petitioner. Rajasekar	for petitioner.	B. Sarath
2)	Archana for Thiriyambak Kann	Counsel for Respondents	

**ORDER**

Shri B Sarath Babu, representing counsel for petitioner present. Ms Archana, representing counsel for respondents present. Counsel for petitioner sought some time for filing rejoinder. Time extended at request with a direction to file rejoinder and furnish a copy of the same to the other side before the next date of hearing. Put up on 31.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)